The report was received on the 9th April, 1969 and is under examination.

(b) Does not arise.

LIQUOR SHOPS IN FRONT OF SCHOOLS

•62. SHRI PITAMBER DAS: PANDIT S. S. N. TANKHA: SHRI M. H. SAMUEL: DR. B. N. ANTANI. SHRI N. P. CHAUDHRI: SHRI T. G. DESHMUKH:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that a liquor shop is located on the main Pusa Road in New Delhi;

(b) whether the location of this shop is in an area where three or four schools are situated;

(c) whether it is also a fact that large crowd of liquor addicts collect round the shop, particularly in the afternoons and evenings, and cause almost a traffic jam and other problems in the area and sometimes even enter the school premises; and

(d) whether Government propose to take immediate steps to remove the shop from this area?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SMT.) PHUL-RENU GUHA]: (a) No, Madam.

(b) No, Madam.

(c) and (d) Does not arise.

BEEF SERVED ON RAJDHANI EXPRESS

•122. SHRI R. K. PODDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that beef

is served by the Railway Departmental Catering on the Rajdhani Express;

(b) whether there have been any complaints in this regard; and

(c) if so, the action proposed to be taken in the matter?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No, Madam.

(h) No, Madam.

(c) Does not arise, in view of answers to (a) and (b) above.

WORKING OF DURGAPUR STEEL PLANT

*12\$. SHRI BALACHANDRA MENON: SHRI A. G. KULKARNI: SHRI S. B. BOBDEY: SHRI G. R. PATIL: SHRI M. K. MOHTA: SARDAR RAM SINGH:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether Government have de cided to send an official team to the United Kingdom to seek British help in improving the working of the Durgapur Steel Plant;

(b) if so, the details of the team and what is the nature of assistance sought from Britain in this connec tion: and

(c) what was the proportion of actual production to the installed capacity of the plant during 1967-68?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA): (a) and (b) A team led by Secretary, Ministry of Steel and Heavy Engineering, recently visited the United Kingdom in connection with discussions on

Transferred from the 30th April, 1969.

the British Steel Corporation's Report on the Durgapur Steel Plant. The purpose of discussions was to negotiate the financial arrangements required tor equipment, spares, etc. for the major renovation programme which is currently under way, as also for British technical personnel, mainly in an advisory capacity in certain specified spheres of work. A memorandum of understanding has been signed providing for the required arrangements. This understanding is subject to ratification by the two Governments.

(c) The proportion of actual pro duction to installed capacity during 1967-68 was as under:

Hot Metal	96-36%
Steel ingots	72-6%
Saleable Steel	64.7%

PAYMENT OF RELIEF TO THE WIDOW OF RAILWAY PORTER

•124. SHRI M. V. BHADRAM: SHRI L.

A. AHMAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Moses, a railway porter who had rendered 38 years of service in the Central Railway was killed while on duty at Byculla station by a shunting train, 21 yetrs ago;

(b) whether it is a fact that the Railways paid Rs. 25 to Parvati, the widow of the said porter for the funeral of her husband and also sanctioned an immediate relief of Rs. 1000.

(c) whether it is also a fact that the sanctioned relief of Rs. 1000 has not been paid to the said widow so far; and

(d) if so, what are the reasons therefor and the steps taken to make the payment without further delay?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (d): Shri A. R. Moses, Muccadam, Bombay Division, Central Railway died in September, 1938. Since in fatal accidents to a workman while on duty compensation due under the Workmen's Compensation Act is requited to be deposited by the em-ployer with (he Commissioner for Workmen's Compensation, an amount of Rs. 1050 was deposited with the Commissioner for Workmen's Compensation, Bombay who paid an amount of Rs. 25 as the funeral expenses but returned the balance of Rs. 1025 to the Central Railway on 16-2-I9S9, after dismissing the claim of Shrimati Parvatibai.

IMPORT Stibsntution

•125. SHRI M. P. BHARGAVA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether any final decision has been taken not to allow foreign collaboration for production of such items where Indian technical know-how is available;

(b) whether any decision has been taken not to allow repetitive purchase of foreign know-how; and

(c) what steps are being taken for fuller utilisation of Indian technical know-how?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) It has been and is Government's policy not to permit import of foreign technical know-how in fields of manufacture where suitable indigenous know-how is available. Of late this policy is being enforced more strictly.